

not be adversely affected. After this, a duly constituted Evaluation Committee in the Department of Electronics looks at the application from the essentiality and indigenous angles.

(b) Guidelines for computerisation taking due consideration of employment implications have been issued by the Government from time to time. Formulation of further guidelines in this regard are under active consideration.

**Construction of motor road from  
Pithoragarh to Champawat  
Manoh-Tamil**

2520. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether his Ministry has received a proposal under the Forest (conservation) Act for approval of the construction of a motor road from Pithoragarh district to Champawat, Manoh-Tamil in Uttar Pradesh; and

(b) if so, when this proposal was received and the time by which this proposal will be approved in the interest of local people ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) No, Sir.

(b) Does not arise.

[Translation]

**Revision formula for providing  
Central Assistance to States**

2521. SHRI HARISH RAWAT : Will the Minister of PLANNING be pleased to state :

(a) whether in the recently concluded meeting of National Development Council a demand had been made by some State for revision of the existing formula of providing Central Assistance to States;

(b) whether it is a fact that some more developed States are continuously getting comparatively more assistance under this formula; and

(c) if so, the steps being taken to remove this inter-State imbalance ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) and (c). No, Sir. The existing modified Gadgil Formula of Central assistance provides 20 per cent of the Central assistance exclusively to the less developed States which have per capita income below the national average. Besides, under the formula, 10 per cent of the Central assistance is allocated on the criterion of 'Special Problems' which by and large benefits the poorer States.

**Declaration of tribal areas as  
scheduled areas**

2522. SHRI HARISH RAWAT : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to declare some tribal dominated areas as scheduled areas during the Seventh Plan period; and

(b) if so, names of the States from where proposal to this effect have been received and the time by which action is likely to be taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). Presently no new proposals for declaration of Scheduled Areas are pending. It is proposed to rationalise Scheduled Areas in Maharashtra and Andhra Pradesh during the Seventh Plan period.

[English]

**Timely implementation of projects**

2523. SHRI HARISH RAWAT : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the ministry-wise number of the projects under implementation which are being evaluated by this Ministry;

(b) the number of such projects in various Ministries at present whose implementation is behind the schedule; and

(c) the steps being taken by his Ministry for timely completion of these projects ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHARY) : (a) and (b). Ministry-wise number of projects under implementation which are presently being monitored by this Ministry and the number of projects whose implementation is behind schedule, are indicated in statement given below.

(c) The primary responsibility for ensuring timely completion of the project lies with

the concerned Ministries who have to take steps for corrective action wherever projects are behind schedule. This Ministry, however, plays a catalytic role by monitoring these projects, identifying slippages and keeping the concerned Ministries and the Government at the highest level informed so that necessary action could be taken by the concerned Ministries and later this action is followed up. For example, in the case of projects costing over Rs. 100 crores, the concerned Ministries are requested to identify the reasons for slippages, initiate corrective action and communicate the same to this Ministry. Thereafter, a consolidated Exception Report is submitted to the Prime Minister's Office as well as for the concerned Ministries. For most of the projects, the Ministries undertake Quarterly Review Meetings where officers from this Ministry participate and steps to be initiated by the Ministries for corrective action are generally identified in these meetings.

#### Statement

*Central Project under Implementation being presently monitored  
by the Ministry of Programme Implementation*

Sl. No.	Ministry/Department	Total number of projects being monitored	Number of projects behind schedule
1	2	3	4
1.	<b>Ministry of Agriculture</b>		
	(a) Deptt. of Agriculture & Cooperation	2	1
	(b) Deptt. of Fertilisers	8	7
2.	<b>Ministry of Communication</b>		
	(a) Deptt. of Telecommunication	1	1
3.	<b>Ministry of Energy</b>		
	(a) Department of Coal	56	28
	(b) Department of Power Transmission lines	20	7
		9	6

1	2	3	4
4.	<b>Ministry of Industry</b>		
	(a) Department of Chemicals & Petrochemicals	6	3
	(b) Department of Public Enterprises	5	3
5.	<b>Ministry of Petroleum &amp; Natural Gas</b>	25	16
6.	<b>Ministry of Steel &amp; Mines</b>		
	(a) Department of Steel	10	10
	(b) Department of Mines	7	6
7.	<b>Ministry of Transport</b>		
	(a) Department of Railways	20	14
	(b) Department of Civil Aviation	1	1
	(c) Department of Surface Transport (Major Ports)	8	4
8.	<b>Ministry of Atomic Energy</b>	5	2
<b>Total</b>		<b>183</b>	<b>109</b>

#### Representation in para-military forces

2524. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received suggestions that recruitment to para-military forces should be so regulated that as far as possible there is balanced representation to all the States on them;

(b) if so, contemplation and the policy of the Government;

(c) the steps taken/proposed to be taken; and

(d) the State-wise break up of the recruitment made during the last three years in Border Security Force, Central Reserve Police Force, Indo-Tibetan Border Police and Assam Rifles ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c).

No, Sir. But in the CRPF, recruitment is made from all over the country and efforts are made to give balanced representation to all the States. This is borne out by the information contained in the attached statement.

In the BSF also, all efforts are made to ensure balanced representation to all States with the special weightage to border States because the BSF is primarily deployed in those States. In the ITBP, which is deployed in the high altitude mountain terrains all along Indo-Tibetan Border in the J & K, Himachal Pradesh and Utter Pradesh, the persons from these hilly areas are preferred for recruitment because of their knowledge of the terrains and natural capacity to face the climatic hazards prevailing in these areas. In the Assam Rifles, recruitment, is made on all India basis and no specific percentage among States has been laid-down.

(d) Information is given in the statement below.